

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1661
ANSWERED ON:16.12.2013
BAN ON GOODS CARRIER VEHICLES
Patil Shri C. R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to ban all goods carrier vehicles which are more than 15 years old;
- (b) if so, the details thereof;
- (c) whether there is any proposal to exempt owners of such vehicles from payment of excise duty on purchase of new vehicles; and
- (d) if so, the details and present status thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) No, Madam.
- (b) Does not arise in view of the reply to (a) above.
- (c)to(d) No, Madam.